

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 116**  
**(IB)-751(PB)/2019**

**IN THE MATTER OF:**

Mr. Rajeev Kumar Gupta  
v.  
Mapsko Builders Pvt. Ltd.

.... Applicant/petitioner  
.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Rakesh Kumar, Ms. Chetna Bisht,  
Mr. Ashish Khatter, Advs.

For the respondent

Mr. Dhruv Rohtagi, Ms. Nandini Aishwarya, Advs.

**ORDER**

For order see, CP No. (IB)-272(PB)/2019.

05.08.2019  
Aarti Makker